

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †1582
TO BE ANSWERED ON 03.05.2016**

†1582. WELFARE OF SC

SHRI NANA PATOLE:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has constituted a panel for the protection of Scheduled Castes and appointment of SC community in Public Sector Undertakings;
- (b) if so, the details thereof;
- (c) the details of the various schemes like land for homeless SCs, bank loans for self employment, admission of Scheduled Castes students in the private universities etc. to be brought by the Government in the interest of the Dalits and the time limit in this regard;
- (d) whether the Government has issued any directive/instruction through secretaries for providing higher education to Scheduled Castes and if so, the details thereof and steps being taken in this regard; and
- (e) whether the Government has any proposal to include the people of other castes living below poverty line besides the Scheduled Castes for providing them benefits, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI VIJAY SAMPLA)

(a) and (b): No Sir.

(c): Statement containing details of Schemes for providing bank loans, promoting entrepreneurship and employment etc. to Scheduled Castes (SCs) are at Annexure-I. This Ministry does not have any Scheme for providing land for homeless Scheduled Castes. However, under the Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013 (MS Act,2013) identified manual scavengers (who largely belong to Scheduled Castes) may be allotted a residential plot and financial assistance for house construction, or a ready built house subject to eligibility and willingness of manual scavengers and the provisions of relevant scheme of Central Government or State Government or the concerned Local Authority.

Under Post-matric Scholarship Scheme for SCs, eligible SC students studying in private Universities, subject to parental income ceiling, can avail scholarships.

(d): The government issues directions/advisories from time to time for effective implementation of appropriate schemes to ensure educational development of Scheduled Castes.

(e): The Government is implementing several schemes for economic, social and educational empowerment of other castes, besides SCs as given in Annexure-II.

**Annexure-I as referred in reply to part (c) of LOK SABHA UNSTARRED QUESTION NO. 1582
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Several schemes are being implemented by the Government for Social, Economic, Educational and Skill development of Scheduled Castes some of which are listed below:

- 1) Venture Capital Fund for Scheduled Caste Entrepreneurs with investment of Rs. 200 Crores to promote entrepreneurship among Scheduled Castes.
- 2) Credit Enhancement Guarantee Scheme for Scheduled Castes for development of entrepreneurship among Scheduled Castes.
- 3) Under Micro Units Development and Refinance Agency (MUDRA) Scheme, in 2015-16, 58.87 lakh Scheduled Caste beneficiaries have been granted loans of Rs. 16,510 crore by Banks and Micro Finance Institutions.
- 4) National Scheduled Castes Finance and Development Corporation (NSFDC) runs Term Loan scheme, Nari Arthik Sashaktikaran Yojana, Laghu Vyavasaya Yojana, Mahila Kisan Yojana, Shilpi Samridhi Yojana, Micro Credit Finance, Mahila Samridhi Yojana, Educational Loan Scheme, Vocational Education & Training Loan Scheme and Green Business Scheme.
- 5) National Scheduled Castes Finance and Development Corporation (NSFDC) has signed Agreement with 5 Public Sector Banks and 22 Regional Rural Banks through which it provides concessional loans to persons belonging to Scheduled Caste living below Double the Poverty Line limit (presently annual family income of Rs. 98,000/- for rural areas and Rs. 1,20,000/- for urban areas) under its various Schemes for projects costing maximum up to Rs. 30.00 Lakh.
- 6) National Safai Karamcharis Finance & Development Corporation (NSKFDC) runs General Term Loan Scheme, Mahila Adhikarita Yojana, Micro Credit Finance, Mahila Samridhi Yojana, Education Loan scheme, Sanitation Workers Rehabilitation Scheme and Swachhta Udyami Yojana.
- 7) Self-Employment Scheme for the Rehabilitation of Manual Scavengers (SRMS) which is implemented by National Safai Karamcharis Finance & Development Corporation (NSKFDC) provides the following benefits to the identified Manual Scavengers:
 - a) One time cash assistance of Rs.40, 000/- to identified manual scavengers.
 - b) Loans for project cost up to Rs. 15.00 lacs on concessional rates of interest.
 - c) Credit linked back-end capital subsidy up to Rs. 3,25,000/-.
 - d) Skill Development Training up to two years with stipend of Rs.3000/- per month.

Annexure-II as referred in reply to part (e) of LOK SABHA UNSTARRED QUESTION NO. 1582 TO BE ANSWERED ON 03.5.2016

- 1) Pre-matric Scholarship Scheme for Other Backward Class (OBC) students
- 2) Post-matric Scholarship Scheme for OBC students
- 3) Construction of Hostels for OBC Boys and Girls
- 4) Assistance to Voluntary Organisations working for welfare of OBCs
- 5) National Fellowship for OBCs
- 6) Dr. Ambedkar Scheme of Interest Subsidy on Education Loan for Overseas Studies for OBC & Economically Backward Classes (EBCs).
- 7) Dr. Ambedkar Post-matric Scholarship Scheme for EBCs.
- 8) Dr. Ambedkar Pre-matric and Post-matric Scholarship for Denotified Tribes (DNTs)
- 9) Construction of Hostels for DNTs Boys and Girls
- 10) Various Schemes being implemented through National Backward Classes Finance & Development Corporation (NBCFDC), including those to assist the poorer sections of these classes, living below double the poverty line, in skill development and self-employment ventures.